

WRITTEN ANSWERS TO QUESTIONS

Revision of Jail manual for Tihar Jail

*65. SHRI S. KUMARAN:

SHRI BHUPESH GUPTA:

SHRI YOGENDRA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any steps have been taken for revising the jail manual for Tihar Jail, New Delhi; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Delhi Administration have reported that in December, 1977, the Administration constituted a Committee consisting of 10 members (5 Members of the then Metropolitan Council and 5 officials) to suggest changes in the Punjab Jail Manual which is at present applicable to the Central Jail Tihar. The Committee submitted a Draft revised manual in February, 1980. This Draft, manual is under examination of the Administration.

Supply of enriched Uranium for Tarapur Atomic Power Plant

*66. SHRI MULKA GOVINDA

REDDY;

SHRI K. L. N. PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the U.S. President has recently written to the Prime Minister informing her that he has cleared the application for supply of nearly 40 tons of enriched uranium for the Tarapur Atomic Power Plant;

(b) if so, by when the supply of enriched uranium is expected to reach India;

(c) how much uranium has arrived in the country from the USA and how much is still awaited; and

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(d) what assurance has been given to make uninterrupted supply of uranium till 1993 as per agreement with the USA?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The President of the United States of America has assured us of his intention to authorise the pending shipments of enriched uranium for the Tarapur Atomic Power Station by means of an Executive Order. President Carter has yet to take this action.

(b) Does not arise.

(c) The total quantity of enriched uranium received since 1966 to date from the United States, inclusive of the initial inventory of the Tarapur Atomic Power Station, is 233.6 tonnes. Two export licence applications for 19.8 tonnes each of enriched uranium are pending with the U.S. authorities. The earlier application was made on September 20, 1978 for deliveries between March and August 1979. The later application was made on August 20, 1979, for deliveries between February and September 1980.

(d) The Government of India are in constant touch with the Government of the United States regarding the continued supply of enriched uranium on a regular and timely basis for the entire duration of the Cooperation Agreement in strict accordance with its provisions.

Central Development schemes

*67. SHRI SUNDER SINGH BHAN-

DARI:

SHRI JAGDISH PRASAD

MATHUR:

SHRI KALRAJ MISHRA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to take back some Central development schemes which were transferred to different States for execution, along with the money sanctioned for them by the Janata Party Government at the Centre; and

(b) if so; which schemes are proposed to be reverted back to the Centre alongwith the reasons therefor?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI): (a) and (b) Government have no proposal at present to bring back centrally sponsored schemes which were transferred to the States by the previous Government. However, if it becomes necessary, the position will be reviewed in consultation with the National Development Council while formulating the Five Year Plan 1980-81 to 1984-85.

Amendment of L.T.O. Rules for Central Government employees

*68. SHRIMATI HAMIDA HABIBULLAH:
SHRI GURUDEV GUPTA:
SHRI SAWAISINGH SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to amend the existing rules of Leave Travel Concession facilities to Central Government employees;

(b) if so, what are the details of the proposal in this regard; and

(c) by when a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No Sir

(b) and (c) Do not arise.

Advertisements given by the BHE

*69. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to lay a statement on the Table of the House about the number of advertisements with payment made therefor by the Bharat Heavy Electricals Ltd during the financial years 1977-78, 1978-79, 1979-80 in the specialized journals (i) Energy Management, New Delhi, (ii) Urja, New Delhi, (iii) Bhagirath, New Delhi, (iv) Science Reporter, New Delhi; and

(b) what is the amount spent on advertisements in specialized magazines by BHEL during the year 1977-78, 1978-79 and 1979-80?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A statement is laid on the Table of the House.

(b) There is no clear-cut identifiable category of specialized magazines in the media list. However, total expenses on advertising (excluding statutory advertising) in Newspapers and periodicals was of the following order in the years under reference:

	(Rs. in lakhs)
1977-78	18.40
1978-79	25.44
1979-80	12.07
	(provisional)

Statement

	1977-78	1978-79	1979-80
Energy Management	—	4 Nos. (Rs. 2900)	4 Nos. (Rs. 2900)
Urja	4 Nos. (Rs. 4100)	Nos. 8 (Rs. 6800)	2 Nos. (Rs. 1600)
Bhagirath	2 Nos. (Rs. 900)	4 Nos. (Rs. 1500)	1 No. (Rs. 450)
Science Reporter	—	—	—